

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. †2686

TO BE ANSWERED ON THE 15<sup>TH</sup> DECEMBER, 2015/AGRAHAYANA 24, 1937  
(SAKA)

CRIMINAL CASES

†2686. PROF. RAVINDRA VISHWANATH GAIKWAD:  
SHRIMATI NEELAM SONKER:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether criminal cases are on the rise in the country;
- (b) if so, the total number of criminal cases reported, guilty arrested/convicted, during each of the last three years and the current year, crime and State-wise including theft, murder, rape and looting;
- (c) whether the Government proposes to enact a legislation to award death penalty to the persons guilty of raping a minor and if so, the details thereof; and
- (d) the details of the advisories/guidelines issued to the States and police departments to curb such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Crime head wise & State/UT wise cases registered, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under various IPC crimes (including theft, murder, rape & robbery) during 2012-2014 is enclosed at Annexure-I & II respectively.

(c): There is no such proposal. However, the Criminal Law (Amendment) Act 2013, which came into force with effect from 3rd Feb, 2013 on crimes against women, has enhanced punishment for rape convicts including life-term and death sentence.

(d): 'Police' and 'Public Order' are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals. However, the Ministry of Home Affairs has issued various Advisories on crime against children, prevention, registration, investigation and prosecution of crime, trafficking etc. for the State Governments to take further course of action in the prevention of crimes. The Advisories are available on the Ministry of Home Affairs' website link: [mha.nic.in](http://mha.nic.in).

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Crime head wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under IPC crimes during 2012-2014

Sl.	Crime Head	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Murder	34434	28871	7714	68676	64850	16438	33201	27040	7768	64813	60212	15647	33981	28447	7628	69320	59716	15708
2	Attempt to commit Murder	35138	30517	5307	82669	77021	12586	35417	30265	5050	78877	73876	12866	41791	33978	5338	86153	75425	12584
3	Culpable Homicide not amounting to Murder	3620	3180	813	7148	6183	1605	3380	2872	800	6518	5624	1629	3332	2912	712	7135	6116	1408
4	Attempt to commit Culpable Homicide*	-	-	-	-	-	-	-	-	-	-	-	-	4358	3129	230	7226	5988	389
5	Rape	24923	21565	3563	31117	28925	4821	33707	28755	5101	42115	37856	6892	36735	30840	4944	48193	41914	6637
6	Attempt to commit Rape*	-	-	-	-	-	-	-	-	-	-	-	-	4234	2781	149	4465	3144	213
7	Kidnapping & Abduction : Total	47592	25639	3089	62020	45990	5858	65461	28787	3403	69811	51341	6254	77237	33540	3646	82487	56162	6574
8	Dacoity	4314	3327	565	18422	16382	2315	4539	3105	515	21452	16004	2279	4395	3589	536	18418	17400	2262
9	Making Preparation and Assembly for committing Dacoity	3099	3148	327	13089	12238	1306	3159	2958	354	13367	12934	1336	2834	2856	242	12644	11855	964
10	Robbery	27343	18047	3170	38450	35498	6601	31927	18693	3333	41190	37561	6796	38071	21690	3504	51312	43001	6648
11	Criminal Trespass / Burglary : Total	92892	37750	9583	68265	63397	14763	104401	40698	9521	73260	65845	14493	114646	41792	10648	90503	73427	16003
12	Theft	337407	117508	31194	197555	176259	44668	372622	123511	34161	210304	186821	45114	440915	133756	34080	259441	203279	47196
13	Unlawful Assembly*	-	-	-	-	-	-	-	-	-	-	-	-	9870	7064	944	46683	34482	3684
14	Riots	74633	64002	7281	348232	340379	39305	72126	60420	7815	366198	336825	39249	66042	56924	6220	308544	284733	33445
15	Criminal Breach of Trust	17901	11001	1759	23193	18833	2638	19627	11681	1755	24668	19509	2695	19982	11239	1590	27360	19623	2473
16	Cheating	94203	45839	6694	100626	79007	12049	107330	48737	6004	110619	83556	10136	109354	48180	5269	120788	84156	9676
17	Forgery*	-	-	-	-	-	-	-	-	-	-	-	-	11245	3624	469	9196	6440	845
18	Counterfeiting	2351	1110	275	2814	2362	468	2349	1313	272	2456	2209	470	1979	1062	220	2558	2301	375
19	Arson	11836	5641	675	12572	11323	1399	9357	5410	713	11699	10351	1351	9289	5599	781	14516	10743	1323
20	Grievous Hurt	332324	304908	51765	572599	557848	91282	334669	297866	56031	552008	532392	106982	105201	96703	19525	188916	179162	41131
21	Dowry Deaths	8233	7537	1684	24418	20600	4296	8083	7013	1708	23864	19882	4182	8455	7653	1672	23587	19470	4058

22	Assault on women with intent to outrage her Modesty	45351	39243	6082	56827	54402	8183	70739	58256	7073	87229	79286	9381	82235	66462	8422	104243	92615	11218
23	Insult to the Modesty of Women	9173	7937	2566	11109	10247	3136	12589	10946	2112	14739	14020	2778	9735	8144	1212	11017	10074	1463
24	Cruelty by Husband or his Relatives	106527	87633	6916	197762	176030	16402	118866	93386	7258	222091	195283	17542	122877	97081	6425	225648	196786	16360
25	Importation of Girls from Foreign Country	59	27	10	46	45	14	31	26	5	58	60	10	13	20	6	42	31	12
26	Causing Death by Negligence	107591	81975	13799	87334	85989	14017	111517	81308	14147	90904	87576	14763	128771	100241	18157	122011	112184	19220
27	Offences against State*	-	-	-	-	-	-	-	-	-	-	-	-	176	82	2	224	113	2
28	Offences promoting enmity between different groups*	-	-	-	-	-	-	-	-	-	-	-	-	336	103	4	648	281	6
29	Extortion*	-	-	-	-	-	-	-	-	-	-	-	-	8192	4465	306	9772	6753	409
30	Disclosure of Identity of Victims*	-	-	-	-	-	-	-	-	-	-	-	-	4	2	0	2	8	0
31	Incidence of Rash Driving*	-	-	-	-	-	-	-	-	-	-	-	-	409899	351213	192191	394004	368485	196942
32	Human Trafficking*	-	-	-	-	-	-	-	-	-	-	-	-	720	360	10	1335	770	17
33	Unnatural Offences*	-	-	-	-	-	-	-	-	-	-	-	-	1148	879	100	1279	1043	103
34	Other IPC Crimes	966244	827745	317429	1245073	1181846	413631	1092625	916530	343227	1395337	1316100	438523	943511	791130	269962	1441142	1317151	399034
35	Total Cognizable IPC Crimes	2387188	1774150	482260	3270016	3065654	717781	2647722	1899576	518126	3523577	3245123	761368	2851563	1997540	605144	3790812	3344831	858382

Source: Crime in India \*\* data started collection since 2014.

Annexure  
-II

STATE/UT WISE CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES CONVICTED(CV), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER IPC CRIMES DURING 2012-2014

		2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	192522	145056	34043	246395	242948	48564	218015	159540	34211	281437	261584	53548	114604	89858	17860	166211	149862	23717
2	Arunachal Pradesh	2420	1283	213	2483	1453	236	2776	1417	160	2981	1631	168	2843	1584	76	3162	2473	111
3	Assam	77682	31237	2154	72795	39549	3829	87186	40229	2512	83475	45042	3219	94337	43322	2845	147268	51751	3394
4	Bihar	146614	132576	9116	264570	280947	16944	167455	123530	9433	285851	277204	20344	177595	111020	4859	259154	202396	10530
5	Chhattisgarh	54598	45663	17437	73321	73183	27696	56870	46356	15510	75622	74884	25254	58200	48509	20718	75370	76657	27714

6	Goa	3608	1649	312	3354	2359	380	4312	1949	361	3653	2841	505	4466	2509	289	4057	3609	374
7	Gujarat	130121	110014	23811	182284	180392	28648	157435	135346	32020	214048	213638	38062	131385	112932	31354	180946	183920	35454
8	Haryana	62480	38566	13800	65108	67360	21375	72098	45500	13678	73601	76766	20536	79947	44398	11820	77368	73826	17492
9	Himachal Pradesh	12557	10308	1461	16726	15640	2114	13750	11063	1348	18095	19371	1856	14160	11017	1811	19355	18835	2600
10	Jammu & Kashmir	24608	19654	5890	40358	40325	7978	25390	18622	6002	39791	39708	7530	23848	17314	5082	36612	35726	6075
11	Jharkhand	40946	26743	5739	53770	49705	9802	48208	29861	6709	54730	49327	10973	45335	34794	5781	58570	61200	7875
12	Karnataka	134021	104762	34069	164835	160394	30010	136689	100415	31700	166081	162087	31837	137338	102889	32241	205379	178137	37022
13	Kerala	158989	145288	60381	209344	210179	75926	176334	164468	67749	225446	223284	74703	206789	192688	108011	249069	245105	117357
14	Madhya Pradesh	220335	189285	58645	343857	344289	100616	227453	188777	58040	344326	344438	109643	272423	226091	76016	399382	397931	132649
15	Maharashtra	202700	139126	9807	309672	300500	15043	234385	152883	14487	345516	324763	20720	249834	162992	20284	338308	315749	27034
16	Manipur	3737	95	49	1797	100	52	3178	143	30	1409	150	38	3641	294	29	1744	296	31
17	Meghalaya	2557	1153	91	1984	1440	109	3259	1517	118	3152	1797	152	3679	1944	197	3316	2326	224
18	Mizoram	1766	1370	1248	1721	1495	1337	1709	1538	1046	1898	1671	1222	2140	2095	2007	2404	2487	2211
19	Nagaland	1090	748	455	1010	1040	900	1216	649	715	1070	637	456	1157	766	602	1140	923	598
20	Odisha	67957	53480	3922	96249	93657	5908	71718	57488	2983	101281	101997	4756	74569	57721	6874	106903	101693	8858
21	Punjab	35790	24392	8304	46632	37288	13835	36667	24455	8909	45979	37472	14299	37162	22313	8874	46638	36914	14277
22	Rajasthan	170948	92502	46382	177833	177775	86172	196224	97293	43872	182992	181847	77891	210418	107406	48208	207601	202874	93365
23	Sikkim	528	392	111	637	417	236	851	666	567	1097	1074	635	1065	763	311	2063	1744	316
24	Tamil Nadu	200474	160233	72675	232414	218681	94690	203579	172029	98376	245879	237572	117263	193200	168666	117651	261812	244531	144403
25	Telangana													106830	81744	21445	145550	127393	25203
26	Tripura	6264	4972	923	7260	7412	1100	6210	4982	637	8969	7399	746	5499	4229	468	6601	9111	575
27	Uttar Pradesh	198093	125695	43531	412811	300437	85893	226445	138462	44017	467679	331475	90418	240475	146818	38754	481178	357349	89464
28	Uttarakhand	8882	6047	5260	11110	10834	8504	9546	6157	4174	9732	9630	6967	9156	5504	2614	11450	10858	4254
29	West Bengal	161427	130327	4160	177722	158023	5553	169535	138425	4512	175734	164240	6076	185672	152001	4331	219526	193425	7126
	TOTAL STATE(S)	2323714	1742616	463989	3218052	3017822	693450	2558493	1863760	503876	3461524	3193529	739817	2687767	1954181	591412	3718137	3289101	840303
30	A & N Islands	683	494	206	683	723	297	612	762	233	720	886	361	746	582	608	851	714	767
31	Chandigarh	3606	2504	819	3702	4306	1252	4077	2179	1175	3864	3301	1740	3221	1841	894	2913	2833	1365
32	D&N Haveli	318	276	23	529	591	43	314	253	11	525	551	22	277	209	12	406	400	17
33	Daman & Diu	239	159	13	387	405	23	246	140	0	337	276	0	233	132	41	343	225	26
34	Delhi UT	54287	24906	15565	40775	36842	20598	80184	29014	11214	51628	40905	17208	155654	37541	11366	63786	47613	14596
35	Lakshadweep	60	32	24	30	8	32	40	41	4	30	147	8	81	24	41	51	91	84
36	Puducherry	4281	3163	1621	5858	4957	2086	3756	3427	1613	4949	5528	2212	3584	3030	770	4325	3854	1224
	TOTAL UT(S)	63474	31534	18271	51964	47832	24331	89229	35816	14250	62053	51594	21551	163796	43359	13732	72675	55730	18079
	TOTAL (ALL INDIA)	2387188	1774150	482260	3270016	3065654	717781	2647722	1899576	518126	3523577	3245123	761368	2851563	1997540	605144	3790812	3344831	858382

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

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